

BEFORE THE HONORABLE MR SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 27/12/2017

S.N.	File No.	Case Particulars
1	164	Madhusudhan B.R. (Objections)
2	309	Synergyone Infrastructure & Projects Pvt. Ltd. (Objections)
3	331	Sanskriti Infra developers Pvt. Ltd. (Objections)
4	341	H.S.Sridhara Rao (Objections)
5	342	A.Ramakrishna (Objections)
6	343	H.Yeshwanth Shenoy (Objections)
7	344	S.Bharath Kumar (Objections)
8	347	Harish Vijay Kapoor & Reema Harish Kapoor (Objections)
9	348	S.Ghanpathy Konar (Objections)
10	358	Mrs. Arti Thakur & Mr. Rajiv Thakur (Objections)
11	371	Rajesh Jivan Uttamchandani & Govind Jivan Uttamchandani (Objections)
12	375	Mr. Kannan (Objections)
13	376	Arjun Sarup (Objections)
14	377	Gursewak Singh, Chand Kishor and Jung Bahadur Singh (Objections)